

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 14

Dated : 4th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus

SJVN Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-15
Mr. M.G. Ramachandran &
Ms. Poorva Saighal for R-1
Mr. R.B. Sharma

ORDER

Heard learned counsel for the appellant and Mr. R.B. Shurma, learned counsel for the respondent.

This appeal be clubbed with A. Nos. 63 of 2013, 143 of 2013, 158 of 2013, 77 of 2013, 259 of 2012, 55 of 2013 and 194 of 2013.

Post the matter for further hearing on **21st April, 2014** along with A. Nos. 63 of 2013 & batch.

In the meantime, the parties are directed to file their respective written submissions after serving copy of the same on the other side.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member